

InCred
finance

INCRED FINANCIAL SERVICES LIMITED
Registered office at : Unit No. 1203, 12th floor, 8 Wing, The Capital, Plot No. C - 7, G Block, Bandra - Kurla Complex, Bandra East, Mumbai - 400 051.

NOTICE

Notice Hereby Given To M/s. **Racharla Education Society As Applicant, Mr.srinivas Chepur, Mr. Rajaiiah Akuri, Mrs. Jayalakshmi Chepur, Mrs.jayasree Renikindi, Mr.jaganatham Chikoli, Mr.devaraju Nimmala, And Mrs.swarupa Mittapally As Co-Applicant** Have Borrowed A Loan Against The Said Property. It Has Been Observed From Your Account That You Have Been In Default/irregular In The Repayment Of Your Loan Consistently And Now Two Installments Therein Have Been Overdue/defaulted And Hence You Are Required To Regularize Said Installments Immediately. Please Note That In Case, You Fail To Do So In Time And Your Installment Become 90 Days Plus Overdue, We Will Be Declaring Your Account As Non-performing Asset(npa) In Accordance With The Directions And The Guidelines Issued By The Reserve Bank Of India. Accordingly, We Would Resort To All Steps Against You, As Available Under "The Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 Amended As On Date". Also We Will Initiate Under The Negotiable Instrument Act And The Arbitration And Conciliation Act, 1996 Including Taking Possession Of The Secured Asset I.e. The Property(ies) Mortgaged By You With Us By Way Of Deposit Of Original Title Documents.

Place: Kamla Reddy
Date: 21.06.2024.

Sd/-Authorized Officer- For InCred Financial Services Limited
(Formerly KNOWN As Kkr India Financial Services Ltd.)

FORM A PUBLIC ANNOUNCEMENT [Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017] FOR THE ATTENTION OF THE STAKEHOLDERS OF TEAMSTAND INDIA PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Person	Teamstand India Private Limited
2. Date of incorporation of Corporate Person	25 th November 2020
3. Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Hyderabad
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Person	U72900TG2020FTC146242
5. Address of the registered office and principal office (if any) of Corporate Person	H. No. 7-1-638 to 643, 314, 3rd Floor, Bhanu Enclave, Sunder Nagar, Sanjeev Reddy Nagar/Ameerpet, Hyderabad, Telangana, India. 500038.
6. Liquidation Commencement Date of Corporate Person	19 June 2024
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: M/s. V7 Advisors LLP IBBI Registration No.: IBBI/PE-0078/IPA-2/2023-24/500656 Address: Flat No.406 & 407, 4th Floor, MGR Estates,Dwarakapuri Colony, Punjagutta, Hyderabad-500082, India. Mail ID: teamstandindia@gmail.com Phone: +91 90142 90839
8. Last date of Submission of claims	18 July 2024

Notice is hereby given that the **Teamstand India Private Limited** has commenced voluntary liquidation on 19 June 2024.

The stakeholders of Teamstand India Private Limited are hereby called upon to submit a proof of their claims, on or before **18 July 2024**, to the liquidator at the address mentioned against item-7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

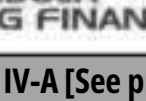
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
V7 Advisors LLP

Liquidator in the matter of
Teamstand India Private Limited

IBBI Reg No. IBBI/PE-0078/IPA-2/2023-24/500656
Authorisation for encirclement valid till 30/06/2025

	IKF HOME FINANCE LIMITED
Plot No.30/A, Survey No.831/1, My Home Twitza, 11th Floor, Diamond Hills, Lumbini Avenue, Beside 400/220/132KV GIS Substation, APJIC Hyderabad Knowledge City, Raidurg, Hyderabad-681. Ph: 040-23412893. www.ikfhomefinance.com	
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY APPENDIX-IV-A [See provision to rule 8(6) r/w. 9(1)]	
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8(6) r/w 9(1) of the Security Interest (Enforcement) Rules, 2002.	
Notice is hereby given to the public in general and in particular to the Borrower/s and Guarantor/s that the below described immovable properties mortgaged/charged to IKF Home Finance Ltd., The Possession of which have been taken by the Authorized Officer of IKF Home Finance Ltd., will be sold on "As is where is", "As is what is" and "Whatever there is" basis in e-auction for recovery of the balance due to IKF Home Finance Ltd. from the Borrowers and Guarantors, as mentioned in the table. Details of Borrowers and Guarantors, amount due, Short Description of the immovable property and encumbrances known thereon, possession type, reserve price and earnest money deposit, Date and Time of Auction are also given as:	
NAME OF THE BORROWER: (1) Mr. Nakka Pydirajasekhra S/o Mr.Nakka Varaha Lakshminthi Narasimha Murthy, (2) Mrs. Nakka Shanthi W/o Mr.NakkaVaraha Lakshmi Narasimha Murthy, (3) Mr. Nakkavamsi Krishna S/o Mr. Nakka Varaha Lakshmi Narasimha Murthy, Sl.No.1,2,3 R/o:-D. No. 6-248, Sai Nagar Colony, Near Gossala Down Simhachalam, Visakhapatnam-530028.	
Loan A/c No: LNV1201018-19000659	Demand Notice: 10.05.2022
OUTSTANDING AMOUNT: Rs.34,91,01,131/- (Rupees Thirty Four Lakhs Ninety One Thousand One Hundred Thirty One Only) as on 29.04.2022 + further interest and other expenses thereon till the date of realization.	
DESCRIPTION OF THE IMMOVABLE PROPERTY	
All that Site measuring an extent of 167 Sq. yards or 139.633 Sq. meters, together with RCC House measuring 1092 Sqft bearing Door No. 8-247/1, Municipal Assessment No: 1086448089, Revenue Ward No. 72, being Plot No. 27, situated at Sai Nagar, covered by Survey No: 188/2p, Adivivaran Village within the limits of Greater Visakhapatnam Municipal Corporation and Gopalapatnam Registration Sub District and total property bounded by: East By:-Plot No: 28, West By:-Plot No: 26, North By:-Plot No: 13, South By:-30 feet wide Municipal Road. Measurements: East to West: 30 feet or 9.14 meters, North to South: 50 feet or 15.24 meters	
Reserve Price: Rs. 59,00,000/-; EMD: Rs. 5,90,000/-; BID Increment: Rs. 10,000/-	
Date of E-Auction: 22.07.2024, Time- 01.00 PM to 02.00 PM with unlimited extension of five minutes for each bid, if the bid continues, till the sale is concluded	
Last Date for submission of application for bid with EMD along with KYC documents: 20.07.2024 up to 04:00 PM	
Inspection of property is on or before 15.07.2024 before 5:00 pm on any working day with prior appointment.	
For any clarification please contact Mr. Balla Karunakar Reddy, Mob: 7995545355; Mr. Khasim Vali Shaik, Mob: 94929 27472	
TERMS & CONDITIONS: (i) The intending bidder should submit the identification KYC of EMD deposit like UTR number along with Request letter for participation in the e-Auction, self-attested copies of (i) Proof of identification (KYC) Viz id card/ Driving License/ Passport etc., (ii) Current Address- proof of communication, (iii) PAN card of the bidder (iv) Valid e- mail ID (v) Contact Number (vi) Scanned copies of the original documents can also be submitted to e-mail ID Recovery@ikfhomefinance.com and Address to submit IKF HOME FINANCE LTD Corporate Office: IKF Home Finance Limited # My Home Twitza 11th Floor, M Hotel, HITEC City Main Road, B/S Transco Substation, Raidurg, Hyderabad, Telangana - 500081. (2) Earnest Money Deposit (EMD) Details: EMD Amount to be deposited by way of RTGS/ NEFT in favour of IKF Home Finance Limited till the account details mentioned herein below: A/c No: 11520020014177, IFSC: FDRL0001152, Bank Name: The Federal Bank Limited, Branch: Vijayawada - 520 002. (3) For further clarification bidders can Contact Bank's approved service provider M/s CI India Pvt. Ltd. Building 301, Udyog Vihar, Phase-2, GIFT Petrochem Building, Gurgaon, Haryana-122015, http://www.bankauctions.com, Help Line +91-124-4302020/21/22/ 23/24, +91-9030339333, e-mail: support@bankauctions.com and https://www.iclinda.com, prior to the date of e-Auction.	
Date: 20.06.2024 Date: Visakhapatnam	
Sd/- Authorised Officer, IKF Home Finance Ltd.	



Hinduja Housing Finance Limited

Corporate office at 167-169, 2ND Floor, Little Mount, Saidapet, Chennai – 600 015, Tamil Nadu, India
 Regional Office at Hinduja Housing Finance Limited, 2nd Floor, T19 Towers, Karbala Maidan, Ranigunj, Secunderabad, Hyderabad-Telangana-500003 www.hindujahousingfinance.com

APPENDIX- IV-A [See proviso to rule 8 (6)] Public Notice For E-Auction Cum Sale (Appendix – IV A) (Rule 8 (6))

Sale of Immovable property mortgaged to **Hinduja Housing Finance Limited (HHF)** having its Corporate Office at 167-169, 2ND Floor, Little Mount, Saidapet, Chennai – 600 015, and Branch Office at - **Hinduja Housing Finance Limited 8-4-238/6 1st Floor, Hanuman Nagar, Karimnagar, Telangana -505001** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Specific Interest Act, 2002(hereinafter "Act"). Whereas the Authorized Officer ("AO") of HHF had taken the possession of the following property/ies pursuant to the notice issued u/s 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on **"AS IS WHERE IS BASIS & AS IS WHAT IS BASIS"** for realization of **₹ 4,80,153/-** dues, The Sale will be done by the undersigned through e-auction platform provided at the website: <https://bankauctions.in/>.

Borrower(s) / Co-Borrower(s) / Guarantor(s)/ LAN No	Demand Notice Date and Amount	Outstanding Amount	Date of Possession	Reserve Price	Date of Inspection of property
1.MR. MALAVATH JAMUNA W/O MALAVATH NAGESH H NO 4-23, MANIK BANDAR, NIZAMABAD,VERC COLLEGE, NIZAMABAD,URBAN NIZAMABAD, TELANGANA, India - 503003 .Borrower.	26-04-2023	Total Outstanding As On Date 25-04-2023 Rs.4,80,153/- (Rupees Four Lacs Eighty Thousand One Hundred Fifty Three Only	19-APRIL-2024	Rs. 34,22,963.2/-	20-July-2024 1100 hrs -1400 hrs
2. MR. MALAVATH NAGESH S/O LATE MALAVATH JAGMAL H NO -4-23, MANIK BANDAR, NIZAMABAD ,VERC COLLEGE, NIZAMABAD, URBAN NIZAMABAD, TELANGANA , India - 503003			Bid Increase Amount 10000	Earnest Money Deposit (EMD) Rs.3,43,000/-	EMD Last Date 29-July-2024 till 5 pm. Date/ Time of E-Auction 30-July-2024 1100 hrs-1300 hrs.

Description of the Immovable property / Secured Asset - R.C.C roofed house with open place, Municipal No 4-22 Admeasuring 262.60 Sq Yards ,Or 219.05 sq Mtrs. and R.C.C roofed Plinth area 1779.00sq Sq.feet, Situated at MANIK BHANDAR THANDA MANIK BHANDAR VILLAGE,MANDAL MAKLOOL,Dist Nizamabad 503003 and bounded by: BOUNDARIED FOR LAND: East :20'-0" Wide G.P.C.C Road, West :20'-0" Wide G.P.C.C Road, North: House of Mangaram, South: House of N Ravisingh

Mode Of Payment - All payment shall be made by demand draft in favour of Hinduja Housing Finance Limited payable at Karimnagar or through RTGS/NEFT The accounts details are as follows: a) **Name of the account:- Hinduja Housing Finance Limited,** b) **Name of the Bank:- HDFC,** c) **Account No:- HHFLTDAPWGLNZBDA22 d) IFSC Code:-HDFC0004989.**

TERMS & CONDITIONS OF ONLINE E- AUCTION SALE - 1.The Property is being sold on "AS IS WHERE IS, WHATEVER THERE & WITHOUT REOURSE BASIS".As such sale is without any kind of warranties & indemnities. 2.Particulars of the property / assets (viz. extent & measurements specified in the E-Auction Sale Notice has been stated to the best of information of the Secured Creditor and Secured Creditor shall not be answerable for any error, misstatement or omission. Actual extent & dimensions may differ. 3.E-Auction Sale Notice issued by the Secured Creditor is an invitation to the general public to submit their bids and the same does not constitute and will not be deemed to constitute any commitment or any representation on the part of the Secured Creditor. Interested bidders are advised to peruse the copies of title deeds with the Secured Creditor and to conduct own independent enquiries / due diligence about the title & present condition of the property / assets and claims / dues affecting the property before submission of bid/s. 4.Auction/bidding shall only be through "online electronic mode" through the website

financialexp.epa.gov

